

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:324

ANSWERED ON:24.02.2010

RECRUITMENT OF TEACHERS ON CONTRACT BASIS

Swamygowda Shri N Cheluvarya Swamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the State Governments have been allowed to recruit teachers on contract basis for primary and secondary levels of education, out of the funds provided by the Centre under Sarva Shiksha Abhiyan;
- (b) if so, the number of teachers appointed, so far, State-wise and category-wise and payment to which is entitled;
- (c) whether the teachers appointed so far are still not sufficient to impart proper education as envisaged under this scheme; and
- (d) If so, the steps taken to improve the situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (d) Under the Sarva Shiksha Abhiyan (SSA) teacher posts for primary and upper primary level are sanctioned to all States and UTs as per their requirement projected in their Annual Work Plan & Budget and funds are provided for this purpose. Teachers are recruited by the respective State Governments as per their own specific rules and regulations, and on remuneration as per State norms. Upto 2009-10, 12.82 lakh teachers have been sanctioned to States/UTs under SSA against which 10.21 lakh teachers stand recruited. State-wise details of teachers recruited under SSA programme are given at Annexure. As a result of appointment of above teachers Pupil Teacher Ratio has improved at elementary level from 36:1 in 2005-06 to 32:1 in 2008-09.

The Centrally sponsored scheme " Rashtriya Madhyamik Shiksha Abhiyan" (RMSA), inter alia, provides for sanctioning of teachers for new schools as per State norm and also to fill up gap in existing schools. State Governments have been advised to appoint only trained and qualified teachers under RMSA. The Scheme also provides for in service training of teachers every year for their continuous enrichment.